

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**IN THE MATTER OF:**

Income Tax Officer Ward, 19(3), New Delhi  
**Vs.**  
ROC & Ors. (M/s Paavan Chemicals Pvt. Ltd.)

**SECTION**

**U/s 252**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :

**Item No.-121**  
**96/252/ND/2020**

**....APPELLANT**

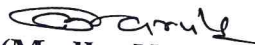
**....RESPONDENT**

**Order delivered on 10.12.2020**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.12.2020.

  
**(Madhu Narula)**  
**Court Officer**